




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	IA 15/17 in TP 77/16	Hearing	397 /398	Ganga Reddy Vs M.G.-6 Wholesale Market(India)(P) Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	THOMAS V PETER 9845131407	P1 R2	
2.	K.V. SATISH	Petitioner	
3)	Prerna Hathi	ROC	

PCS for petitioner is present. He requested time to file affidavit for receiving the documents already filed. Counsel for petitioner informed the Tribunal that he will serve copy of the affidavit/documents on the counsel for respondents and requested time. Petitioner counsel is directed to file affidavit/documents and serve copy on the counsel for respondents within 3 days and counsel for respondents to file objections within 7 days thereafter and list this case on 04.07.2017.


MEMBER (J)


MEMBER (T)